



2026:AHC:51561

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 8273 of 2026

Shiv Kumar

.....Petitioner(s)

Versus

State Of U.P. And 10 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Devesh Pandey
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. Learned counsel for the petitioner submits that the petitioner does not want to press this petition and it may be dismissed as not pressed.
2. In view of above submission, the writ petition is dismissed as not pressed.

(Prakash Padia,J.)

March 13, 2026
P.P.